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GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO.981
TO BE ANSWERED ON 01.07.2019

Pollution occuring in multi-storey buildings

981. SHRI RAM NATH THAKUR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government monitors all kinds of pollution occuring in multi-storey buildings of the country including NationalCapital Region (NCR) and if so, whethermotor pumps and other equipments installed in basements of these buildingsare operating in compliance with noisepollution (Regulation and Control) Rules,2000;
(b) whether concerning thesebasements, Government has conducted anystudy to assess the adverse effects of thesound pollution on the residents of these multi-storey buildings and especially children, elderly and housewives; and
(c) number of multi-storey buildings in the NCR where National building code andthe Noise Pollution (Regulation andControl) Rules, 2000 are fully compliedwith?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) Central Pollution Control Board in association with State Pollution Control Boards has laid down National Ambient Noise Monitoring Network in 07 metropolitan cities of Mumbai, Delhi, Kolkata, Chennai, Bangalore, Lucknow and Hyderabad to monitor and check the pollution level in the country. The pollution occurring in multi-storey buildings is a micro level source and monitoring of the same is generally done by Central Pollution Control Board and State Pollution Control Boards based on the public complaints. With regard tonoise pollution, Government has prescribed standards for various land use areas such as industrial, commercial, residential and silence zone. The implementation of Noise Pollution (Regulation and Control) Rules, 2000 rests with the authorities of State Government.

(b) The Ministry of Environment, Forest and Climate Change has not conducted any study specificallyto assess the adverse effects of the sound pollution on the residents of these multi-storey buildings and especially children, elderly and housewives.

(c) The Ministry of Environment, Forest and Climate Change does not maintain such details. As stated earlier, compliance of Noise Pollution (Regulation and Control) Rules, 2000 is monitored on case to case basisby Central Pollution Control Board and State Pollution Control Boards.

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